NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/629/(IB)/2017

NAME OF THE PETITIONER(S)

: VASAVI BALA RESINS PVT LTD

NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Cauran kumar

Gaman kunar pcs Council Petitioner K. TAMILARJASAN COUSCI ROSPONDONI

ORDER

Representative for the Applicant present. Counsel for the Corporate Debtor present and prayed for time to make final submissions. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk